

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1794

TO BE ANSWERED ON 11.02.2021

IMPLEMENTATION OF PM'S 15 POINT PROGRAMME

1794. SHRI CHANDESHWAR PRASAD:

SHRI ANUBHAV MOHANTY:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) whether any study has been conducted/ proposed to be conducted to find out the improvement in socio economic condition of minorities in Bihar after implementation of the Prime Minister's 15 Point programme;
- (b) if so, the details thereof;
- (c) the basis/criteria adopted by the Government for introducing welfare measures for the minority people in Bihar;
- (d) whether the Prime Minister's 15 point programme has been able to make a socio-economic and political difference to its beneficiaries and if so, the details thereof during the last two years;
- (e) the total funds allocated for the implementation of the programme during the last two years; and
- (f) whether the target set for two years has been achieved and if so, the details thereof?

ANSWER

MINISTER FOR MINORITY AFFAIRS

(SHRI MUKHTAR ABBAS NAQVI)

(a) to (d): The Government is implementing various schemes for the welfare and upliftment of every section of the society including minorities especially economically weaker & downtrodden sections all over the country including Bihar with schemes like Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri Ujjwala Yojana (PMUY), Pradhan Mantri AwasYojana (PMAY), Beti Bachao Beti Padhao Yojana, etc.

Ministry of Minority Affairs also implements programmes/ schemes for socio-economic and educational empowerment of the six centrally notified minority communities namely Christians, Sikhs, Buddhists, Parsis, Jains and Muslims. These schemes/programmes in brief are as under:-

(1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students through Direct Benefit Transfer (DBT) mode.

(2) Maulana Azad National Fellowship Scheme - Provide fellowships in the form of financial assistance.

(3) Naya Savera - Free Coaching and Allied Scheme - The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ professional courses and Competitive examinations.

(4) Padho Pardesh - Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.

(5) Nai Udaan - Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.

(6) Nai Roshni - Leadership development of women belonging to minority communities..

(7) Seekho Aur Kamao - Skill development scheme for youth of 14 - 35 years age group and aiming at improving the employability of existing workers, school dropouts etc.

(8) Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as MsDP - Implemented for the benefit of the people from all sections of the society in identified Minority Concentration Areas for creation of assets in education, skill and health sectors.

(9) Jiyo Parsi - Scheme for containing population decline of Parsis in India.

(10) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development)

(11) Nai Manzil - A scheme for formal school education & skilling of school dropouts.

(12) Hamari Dharohar- A scheme to preserve rich heritage of minority communities of India under the overall concept of Indian culture.

(13) Maulana Azad Education Foundation (MAEF) implements education and skill related schemes as follows:- (a) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the economically weaker sections of Minorities (b) Gharib Nawaz Employment

Scheme started in 2017-18 for providing short term job oriented skill development training to youth (c) Bridge Course for madarsa students & school dropouts.

(14) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

In addition to the above, the Ministry also implements schemes for strengthening State Waqf Boards and coordinates arrangements for annual Haj pilgrimage.

The details of the schemes (S. No.1 to 12) mentioned above and status of their implementation are available on the website of this Ministry (www.minorityaffairs.gov.in) and those at serial No.(13) and (14) are available on the website of MAEF (www.maef.nic.in) and NMDFC (www.nmdfc.org) respectively.

Government is working with commitment to ensure Development with Dignity, Empowerment without Discrimination, which has ensured prosperity in life of weaker and other needy sections of the society including Minorities. The approach of the Government has led to Minorities being equal partners with other communities, in the educational & socio-economic development of the country.

Besides, the Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15 PP), which is an overarching programme covering various schemes/initiatives of the participating Ministries/Departments, is implemented throughout the country including Bihar. The said Programme also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. The performance of schemes/initiatives of Ministries / Departments included in the PM's New 15 PP, is evaluated by the concerned Ministry/Department and this is a continuous process. The schemes of Ministry of Minority Affairs meant exclusively for the centrally notified minority communities are also evaluated from time to time. Details of outcome of evaluation studies conducted in respect of various Schemes/Programmes of this Ministry as well as the other Ministries/Departments covered under the PM's New 15 PP are available on the Ministry's website www.minorityaffairs.gov.in

The schemes are also reviewed from time to time and restructured keeping in view the requirement of the minority communities. Further, performance under the schemes is also monitored on a continuous basis to ensure the desired outcome in terms of all round development of the notified minorities.

(e) & (f): Details of funds allocated for the implementation of the Programme and achievement of targets under various schemes during the last two years are available on the website: www.minorityaffairs.gov.in.
